

17

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	For filing report of ROC	560(6)	Anchor Lines Pvt. Ltd., Vs ROC & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<del>Shri Ratakonda Murali</del> Prima. Hatti	<del>Roc / R2</del> Roc	<del>Shri Ratakonda Murali</del> [Signature]
2.	Basavaraj V Sahasra 9448050800	<del>Applicant</del> R2	[Signature] D. p. g.

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and Rd requested time to file objections.

List it for filing objections on 16.11.2017.

  
MEMBER (J)

  
MEMBER (T)